SHRIMATI S. PHANGNON KONYAK (Nagaland): Sir, I also associate myself with the Special Mention made by the hon. Member.

श्री कामाख्या प्रसाद तासा (असम): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री पिबन्न मार्गेरिटा (असम) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Sir, I also associate myself with the Special Mention made by the hon. Member.

Need for physical Medicine and Rehabilitation Departments with adequate manpower and necessary infrastructure for the benefit of differently-abled persons

SHRI G.K. VASAN (Tamil Nadu): Sir, the population of differently-abled persons as a proportion of our total population is rising due to various medical issues, road accidents and various other reasons. As per Census 2011, there are 2.68 crore disabled persons which is 2.21 per cent of the total population of the disabled persons. Among the disabled population, 56 per cent are males and 44 per cent are females. A majority of 1.86 crore of the disabled population reside in rural areas and 0.81 crore live in urban areas.

People with disabilities suffer undue hardships and they continue to be marginalized, discriminated against and abused. It is essential that access to affordable healthcare and rehabilitation be offered to persons with disabilities.

Physical medicine and rehabilitation, also known as psychiatry, play a prominent role in the rehabilitation of people with disabilities. Differently-abled people are certified by PMR and other speciality doctors according to guidelines issued under Rights of Persons with Disabilities Act, 2016 for availing government benefits under different schemes. It is in the fitness of things that the National Medical Council has included PMR in MBBS curriculum and also in the training of students.

I would urge the Government to ensure that PMR Departments are established in all medical colleges with good sanctioned strength of faculty and necessary infrastructure created in hospitals. In addition, adequate funding should be provided for innovative projects in rehabilitation, research and production of prosthetics and

orthotics in Government institutions. It should be enhanced so that they are available to the differently-abled people at affordable rates. Thank you.

DR. SANTANU SEN (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

श्रीमती महुआ माजी (झारखंड): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

RECOMMENDATION OF THE BUSINESS ADVISORY COMMITTEE

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Hon. Members, I have to inform you that the Business Advisory Committee in its meeting held today, that is, 22nd December, 2022 has allotted time for Government Legislative Business as follows:

The Jan Vishwas (Amendment of Provisions) Bill, 2022 (after its introduction, consideration and passing by Lok Sabha)

8 hours

MESSAGE FROM LOK SABHA

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, Message from Lok Sabha; Secretary-General.